

HIGH COURT FOR THE STATE OF TELANGANA

**ARRANGEMENTS FOR THE SITTING OF THE HON'BLE JUDGES
DURING THE DASARA VACATION, 2020
(FROM 22-10-2020 TO 29-10-2020) on 28.10.2020**

S.No.	Hon'ble Bench	Provisions	Court Hall
1.	Hon'ble Sri Justice P. Naveen Rao and Hon'ble Sri Justice B. Vijaysen Reddy (At 10.30 a.m.)	All Division Bench matters including Habeas Corpus Petitions	Virtual Court
2.	Hon'ble Sri Justice P. Naveen Rao (After Bench work)	Writ Petitions (WPs) Non-Service matters of— Mines, Industries and Commerce, Education, Universities, Transport, Roads and Buildings, General Administration Department, Social Welfare & Tribal Welfare, B.C. Welfare & Minority Welfare, Civil Supplies & Essential Commodities, Food, Agriculture & Market Committee, State Corporations and Undertakings, Legal Metrology, Irrigation, Fisheries & Animal Husbandry, Energy, Environment, Science & Technology Departments, Finance & Planning, Home, Excise, Law & Legislative Departments, Cases relating to Commercial Division and---	Virtual Court
3.	Hon'ble Sri Justice A. Abhishek Reddy	Writ Petitions (WPs) Non-Service matters of- Municipalities and Urban Development, Panchayat Raj and Rural Development, Endowments, Factories, Labour matters, Employment Generation, Training and Youth Services, Revenue, Urban Land Ceiling, Land Reform Cases, Stamps and Registration, Cooperative Societies, Land Acquisition, Central Government Undertakings, Central Government Corporations, Departments of Central Government, Medical, Health and Family Welfare, Tirumala Tirupathi Devasthanam, Women Development and Child Welfare, Right to Information Act and Housing Department.	Virtual Court
4.	Hon'ble Sri Justice B. Vijaysen Reddy (After Bench work)	All Civil and Criminal Matters	Virtual Court

Note:

1. All lunch motions relating to matters detailed at Sl.No.1 shall be moved before the Virtual Court of the Hon'ble Sri **Justice P. Naveen Rao, Senior Vacation Judge**, at 10.15 a.m. on 28.10.2020.
2. All lunch motions relating to matters detailed at Sl.No.2 shall be moved before the Virtual Court of the Hon'ble Sri **Justice P. Naveen Rao** at 10.15 a.m. on 28.10.2020.
3. All lunch motions relating to matters detailed at Sl.No.3 shall be moved before the Virtual Court of the Hon'ble Sri **Justice A. Abhishek Reddy** at 10.00 a.m. on 28.10.2020.
4. All lunch motions relating to matters detailed at Sl.No.4 shall be moved before the Virtual Court of the Hon'ble Sri **Justice B. Vijaysen Reddy** at 10.00 a.m. on 28.10.2020.
5. Matters relating to the above subjects will be entertained only if the impugned Order is passed on or after 9th October, 2020.
6. No writ petitions and criminal petitions filed to quash FIR/Charge sheets and relaxation of conditions of bail/modification petitions will be entertained during Dasara Vacation, 2020.
7. Bail applications will be entertained only if rejection order(s) refusing/dismissing the bail by the Magistrate and Sessions Judge/Additional Sessions Judge are filed along with the bail applications.
8. Writ Petition(s) relating to the service matters will not be entertained during Dasara Vacation, 2020.
9. Writ Petition(s) relating to Stamps and Registration will not be entertained.
10. No letter/petition for withdrawal of cases will be entertained.
11. Routine matters will not be taken up during vacation, except with the permission of the Hon'ble Senior Vacation Judge.
12. No pending cases will be taken during vacation except those cases with a specific order to post during the vacation.

//BY ORDER//

Date: 22-10-2020.


VACATION OFFICER.